

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 1640
TO BE ANSWERED ON 27.07.2016**

NSDC AGREEMENT WITH AAI

**1640. ADV. NARENDRA
KESHAV SAWAIKAR:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP
be pleased to state:**

- (a) whether National Skill Development Corporation (NSDC) has entered into a strategic partnership with Airports Authority of India (AAI) to enhance the scope of skill development in the Civil Aviation Sector;
- (b) if so, the details thereof along with funding pattern of the project;
- (c) whether a large number of country's youth force is likely to benefit from this training and if so, the details thereof;
- (d) whether job opportunities for those who complete the training have been given priority while finalising the partnership; and
- (e) if so, the details thereof ?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) To (e) The Airports Authority of India (AAI), National Skill Development Fund (NSDF) and National Skill Development Corporation (NSDC) have signed a Memorandum of Understanding (MoU) on 08.06.2016 for imparting skills training to the youth in the country. Under the Memorandum of Understanding (MoU), AAI shall provide fund of Rs.525 lakhs for a period of three years starting from the year 2016-17 to the NSDF for Setting up of Skill Development Centres based on the progress of the project. The NSDC would manage and implement the Projects. AAI shall also extend its infrastructural facilities at different airports for the purpose of setting up of skill training centers subject to availability. One of the outcomes of the training will be focus on placement from successfully certified candidates. AAI would also encourage certification under recognition of prior learning (RPL) for manpower engaged by AAI itself or through its contractors.
